

ITEM NO.19

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 20/2020

BRIJENDRA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(Only Criminal Appeal No.60 of 2023 is to be listed before Ld. Registrar Court for service compliance.)

WITH

Cr1.A. No. 60/2023 (II)

([MR.MANOJ V.GEORGE, NON ADVOCATE-ON-RECORD, HAS BEEN APPOINTED AS AMICUS CURIAE]

IA No. 179066/2022 - EXEMPTION FROM FILING O.T.)

Date : 03-07-2023 This appeal was called on for hearing today.

For Appellant(s)

Mrs. Revathy Raghavan, AOR
Ms. Divya Singhvi, Adv.
Mr. Satender Kr Vashistha, Adv.
Mr. A.selvaraj, Adv.

Jail Petition, AOR
Mr Manoj V George, Amicus Curiae
Ms Darshna Nair, Adv.

For Respondent(s)

Mr. Vishnu Shankar Jain, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Cr1.A. No. 60/2023

Await Certificate of Service from the concerned High Court
in respect of the sole respondent.

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Original records have been received from High Court and Trial Court.

List again on 04.08.2023.

H. SHASHIDHARA SHETTY
Registrar